

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

**IA 1056(MB)2024 IN
C.P. (IB)/4164(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Bank Of India

Vs

Tuticorin Coal Terminal Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rohit Gupta a/w Mr. Aniruth Purusothaman, Ld. Counsel for the Petitioner present. Mr. Kunal Kanungo, Ld. Counsel for the Respondent present.
2. List this matter for hearing on **08.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)